

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 923/2014

this the 2nd day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Dr. R.S.Rana
Age 48 years
S/o Shri Shri Giriraj Singh
R/o H.No.1383, Gali No.6
East Rajiv Nagar
Gurgaon
Haryana Applicant.

(By Advocate: Shri S.K.Gupta)

Versus

Union of India through

1. Secretary
Ministry of Agriculture
Department of Agriculture & Cooperation
Krishi Bhawan, New Delhi
2. National Horticulture Board through
Its Managing Director
Ministry of Agriculture
Department of Agriculture & Cooperation
85, Institutional Area
Sector-18, Gurgaon,
Haryana-122015
3. Shri Kailash Chand
Sr. Horticulture Officer
National Horticulture Board
Ministry of Agriculture
Department of Agriculture & Cooperation
19-22 (Garagee), Krishi Bhawan
New Delhi
4. Shri Anil Kumar
Sr. Horticulture Officer
National Horticulture Board

Ministry of Agriculture
Department of Agriculture & Cooperation
Katela Bhawan, Civil Lines
Raipur-492001
Chhattisgarh

.....Respondents

(By Advocate: Shri S.M.Ansari for R-2)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the respondents submits that the reliefs claimed by the applicant has already been granted to the applicant. He produced a copy of the Office Memorandum dated 14.01.2015 to this effect.

2. In the circumstances, the OA is disposed of as no further orders are necessary. No costs

(Dr.Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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